

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 17 OF 2016 &  
IA NO. 35 OF 2016 & IA NO. 838 OF 2017**

**Dated: 6<sup>th</sup> May, 2019**

**In the matter of :**

**Tata Power Delhi Distribution Ltd.**

**Vs.**

**M/s. Duggar Fiber Pvt. Ltd. & Ors.**

**... Appellant(s)**

**... Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **13.05.2019**.

Court Master / PPS

*tpd/kt*